



**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 48 /9/HDB/2018
NAME OF THE COMPANY	Business Arts Pvt Ltd
NAME OF THE PETITIONER(S)	ASAP Info Systems Pvt Ltd
NAME OF THE RESPONDENT(S)	Business Arts Pvt Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
MODALI SRINIVAS	ADVOCATE	9866162705 srinivasmodali303@gmail.com	
GIRIDHARAN V.	GENERAL MANAGER	9886055445	

Counsel for Respondent(s):

AUTHORIZED SIGNATORY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr. Modali Srinivas, Learned Counsel for the Petitioner and Mr. Giridharan, ~~learned~~ General Manager for the Petitioner.

Post the case on 05.03.2018



Member (T)



Member (J)